

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 124(ND)2016
CA. NO.

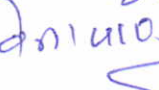
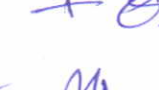
PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

NAME OF THE COMPANY: M/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 73 (4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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- | | | | | |
|-----|---------------------------------------|-----------|------------|---|
| 1. | Shailesh | Investor | 9582098207 |  |
| 2. | Ram Prakash
Saini
Kamlesh Saini | Investor | 9999473967 |  |
| 3. | Rajesh Bajaj | Investor | 9818249963 |  |
| 4. | Nana Kaul | Investor | 9810314691 |  |
| 5. | Sudeshan Vohra | Investor | 9899599619 |  |
| 6. | ANIL KUMAR GUPTA | INVESTOR | 9810489681 |  |
| 7. | Madhubala | Investor | 9810488788 | |
| 8. | Vijai Prakash | Investor | " | |
| 9. | Vijay Bahadur Pandey | Depositor | 9910378053 |  |
| 10. | Rebina Pandey | " | - DO - |  |
| 11. | V. B. Pandey HUF | " | - DO - |  |
| 12. | SANWAR MAL GUPTA | FDR | 9310256112 |  |
| 13. | S. R. Prasad | FDR | 9911829162 |  |
| 14. | Anupam Shukla | - DO - | |  |
| 15. | Manoj Jain | | 9599650005 |  |
| 16. | S. BALA SUBRAMANIAM | | 9810299944 |  |

17. Niyati K. Bhatt. F.D.R. 9998086573 N. Bhatt

Holder

18 Rakshu Kumar Jais

19 Mellam Jain

20 Milton J. J. J.

21 Anti Jai

22 DINESH CHANDRA GUPTACHUP) Debeshe

23. Dr ANGES AMMA

24. Ak Maheshwari Anil Maheshwari Hdd

25 Prem Pal Sharma To holder

26. Savla Gupta, Nishul Gupta } A. R.
Jeandham Gupta, Nishtha } CNIK.
Gupta } GUPTA

27. Charu Dutt meht F.D. holder

28. Suri Samudra P.O.

29. Narash Kumar Sood. F.D. Holder.

30 SWaranjit Kaur Sandhu FD holder 98551-00330

31. ~~Harriet~~

Harneel Singh Sandhu F.D. holder 98551-00330 For

32 RPS Gallicant

33 L.D. Bunt

34 Gurbachar Singh

35 Rajendra Prasad Tripathi

36 Ram Sanwari Tripathi

37 R E A w n e

38 Major Satis Khanna

39. Mrs. Kiran Khanna

40 Mr. Rahil Kingriwta Age 91 Years
Mumbai

41 Mr Ketan Rakesh Kumar ^{Mumbai} ^{India} FORM 1225369
Mumbai 1211945

1. invoker

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1. Mr. Hemant Sharma
2. Mr. Gaurav Jain
3. Ms. Aishwarya Mishra

} Adm. Respondent
Company Alish

42. Om Prakash Nagpal - (15.L) (FD) Handwritten
Nisha Nagpal - (10.L) M- 9810012315

43. Sangay Bhatia - 250
44. Rishi Bhatia }

45. Meenakshi Karanwal - (1.0 Lakh) } Handwritten
FOR NO - 1195835

46. R.S. Mathur (Hardship Case) } Rs

47. Manpreet Kohli of Jaspreet Kohli (Investor) Handwritten

48. P.B. Banerjee 9958046402 P.B. Banerjee

49. Bhuvanendra Singh Raut - 971757273 Raut

50. Shalini Jain } Investor 9891991113 Handwritten

51. Samsat Jain }

52. Usha Jain }

53. Varinder Kumar 9855895063 Handwritten
AGM Mehar Babachand Trust

54. MEENAKSHI ANANTHANARAYAN 9711157559

55. ANIL KUMAR SHARMA 9560753353

56. RENU GUPTA 9810204588 Handwritten

57. LAXMINARAYAN 9968685010 Handwritten

58. S.K. Madhwal

59. Ravinder Kumar 990904889

57. Bhim Raj Bhandari 9873460886 Handwritten

60. Vikram Solhota 981159924 Handwritten

- 61) J. K. Tolhota Depo. 1700 981159924 (V)
- 62) Thokuntla Tolhota " 981159924 (V)
- 63 R. L. Pandey " 9873060768
- 64 D. S. Monga } E. M. V. S. 9810997753
- Anita Monga }

65. Sh. Soumilia Chatterjee. Adv. for deposits - 9999242523. Sh. Soumilia

66. Ashok Sardana AR of 120 appls 995385077

P.T.O

ORDER

Mr. Ashok Sachdeva, , Id. Counsel appearing for majority of the applicants has filed his written submissions resisting the applications for dismissal of the present petition.

2. Mr. Saunitra Chatterjee, Id. Counsel appearing for other applicants prays for some time to file his reply. Let the same be filed within a week with an advance copy to the respondent's counsel.

3. Though it is submitted by the Id. Counsel for the respondents that the preliminary objections be disposed off before disposal of the final petition, their reply is on record and lengthy arguments have already been addressed.

4. Be listed for further consideration/orders on 06.10.2016.


(Ina Malhotra)
Member Judicial